

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CW-35-2020**

Deep Shikha Sharma ... Petitioner  
Versus  
State of Goa & Ors. ... Respondents

Mr. Shivan Desai, Advocate for the Petitioner.

Mr. D. Pangam, Advocate General with Mr. Deep Shirodkar, Additional Government Advocate for the State.

**Coram:- M. S. SONAK &  
SMT. M. S. JAWALKAR, JJ.**

**Date:- 16<sup>th</sup> June, 2020**

**P.C.**

Mr. D. Pangam, learned Advocate General states that the affidavit on behalf of the Respondents will be positively filed latest by 19<sup>th</sup> June, 2020 and the copy of the same will be supplied to the learned counsel for the Petitioner.

2. Mr. Desai states that the affidavit of service in respect of the private Respondent is already filed.

3. Accordingly, liberty to the Petitioner to apply.

**SMT. M. S. JAWALKAR, J.**

**M. S. SONAK, J.**

**at\***